

**BUSINESS ADVISORY COMMITTEE
(TENTH LOK SABHA)**

THIRTY-FOURTH REPORT

(Presented on 6-12-1993)

The Business Advisory Committee held a sitting on Monday, the 6th December, 1993.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Statutory Resolution seeking disapproval of the State Bank of India (Amendment) Ordinance, 1993. | } 2 hours |
| (2) The State Bank of India (Amendment) Bill, 1993. <i>(Replacing the Ordinance)</i>
<i>(Consideration and Passing)</i> | |
| (3) Discussion on the Statutory Resolution seeking disapproval of the Chief Election Commissioner and other Election Commissioners (Conditions of Service) Amendment Ordinance, 1993. | } 2 hours |
| (4) The Chief Election Commissioner and other Election Commissioners (Conditions of Service) Amendment Bill, 1993. <i>(Replacing the Ordinance)</i>
<i>(Consideration and Passing)</i> | |
| (5) Discussion on the Statutory Resolution seeking disapproval of the Protection of Human Rights Ordinance, 1993. | } 3 hours |
| (6) The Protection of Human Rights Bill, 1993. <i>(Replacing the Ordinance)</i>
<i>(Consideration and Passing)</i> | |
| (7) The Supreme Court Judges (Conditions of Service) Amendment Bill, 1991. <i>(Consideration and Passing)</i> | } 2 hours |
| (8) The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1992. <i>(Consideration and Passing)</i> | |
| (9) Discussion on the Motion regarding implications of the Dunkel draft text on trade negotiations with special reference to its effect on India's interests. | Discussion to commence and conclude on 6 December, 1993 itself by sitting late, if necessary. The Minister may reply on 7 December, 1993. |

3. The Committee also recommend that in order to provide sufficient time for completion of urgent items of Government and other business, the House may also sit on Saturdays, the 11th and 18th December, 1993.

NEW DELHI;
December 6, 1993
Agrahayana 15, 1915 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.